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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

30.07.2012

CP 09/2012 (OA No. 565/2011)

Mr. C.B. Sharma, Counsel for applicant.
Mr. V.D. Sharma, Counsel for respondent nos. 1 & 5.
Mr. Mukesh Agarwal, Counsel for respondent nos. 3 & 4.

Heard the rival submissions of the respective parties and upon perusal of the reply submitted by the respondents, it is evident that the respondents have decided the representation filed by the applicant dated 16.11.2011 by a speaking order dated 20.06.2012 (Annexure R/1).

In view of this order dated 20.06.2012 (Annexure R/1), the order of this Tribunal dated 25.11.2011 passed in OA No. 565/2011 has been fully complied with. Consequently, the Contempt Petition stands dismissed. Notices issued to the respondents are hereby discharged.

Anil Kumar
(Anil Kumar)

Member (A)

K. S. Rathore
(Justice K.S.Rathore)
Member (J)

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